

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2014

Dated : 20th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

**Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. Bipin Gupta
Mr. S.K. Bansal for R.3 to 5
Mr. R.B. Sharma for R.13
Mr. S.K. Chaturvedi for R.11**

ORDER

The learned counsel for the Respondent Nos. 3 to 5 & 13 have already filed their reply.

Post the matter for hearing on **17.09.2014**. In the meantime, the other Respondents are at liberty to file the reply after serving copy on the other side.

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**